

DIVISION BENCH
COURT - II

O-218

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/54(KB)2023
COMP.APPL/77(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH APRIL 2024

IN THE MATTER OF	SMT .SARBANI BHATTACHARYA & ANR VS I-NOVA REAL ESTATE LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance (via video conferencing/physically)

Ms. Tanushree Das Gupta, Adv.] For the Official Liquidator
Mr. Amit Chowdhury, Adv.]
Mr. Sudipta Bera, Adv.]

ORDER

1. Learned Counsel for the Official Liquidator present. None appears on behalf of the Petitioner.
2. Let the hard copy of the report be filed within two weeks by the Official Liquidator.
3. List the matter for consideration on **25.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**